

tion) (Amendment) Rules, 1991 published in Notifications No. G.S.R. 702 (E) in Gazette of India dated the 27th the November, 1991.

the year 1992-93. [Placed in Library. See No. LT - 1491/92]

12.52. hrs.

- (ii) The Cinematograph (Certification) (Amendment) Rules, 1992 published in Notification No. G.S.R. 67 (E) in Gazette of India dated the 30th January, 1992. [Placed in Library. See No. LT - 1489/92]

SUPPLEMENTARY DEMANDS FOR
GRANTS (JAMMU AND KASHMIR),
1991-92

[English]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1990-91 along with Audited Accounts

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHAN-TARAM POTDUKHE): Sir, I beg to present a statement (Hindi and English versions) showing the supplementary Demands for Grants in respect of State of Jammu and Kashmir for 1991-92. [Placed in Library. See No. LT - 14892/92]

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Mass Communication, New Delhi, for the year 1990-91.

12.52 1/2 hrs.

MANIPUR BUDGET, 1992-93

[English]

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT - 1490/92]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHAN-TARAM POTDUKHE): Sir I beg to present a statement of estimated receipts and expenditure of the State of Manipur for the year 1992-93. [Placed in Library See No. LT - 1493/92]

12.51 1/2 hrs.

JAMMU AND KASHMIR BUDGET,
1992-93

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHAN-TARAM POTDUKHE): Sir, I beg to present a statement of estimated receipts and expenditure of the State of Jammu and Kashmir for

12.53 hrs.

SUPPLEMENTARY DEMANDS FOR
GRANTS (MANIPUR), 1991-92

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHAN-TARAM PUTDUKHE): Sir, I beg to present a statement (Hindi and English versions)